(b) if so, the title and length of these films; and

Written Answers

(c) the expenses to be incurred thereon?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes. Sir.

- (b) A statement is placed on the Table of the House. [See Appendix IX, annexure No. 4].
- (c) As stated in reply to question No. 436 on the 12th December, 1955, both direct and indirect expenses are incurred on the production of films, and in the absence of regular cost accounting it would be difficult to state with precision what the actual expenses of a film are.

PROBLEMS OF SCHEDULED CASTES
AND SCHEDULED TRIBES

*1555. Shri Sanganna: Will the Minister of Planning be pleased to state:

- (a) whether it is a fact that the University Departments of Sociology and Anthropology and other Research Institutes have been asked to submit schemes for study and assessment of problems in respect of Scheduled Castes and Scheduled Tribes;
- (b) if so, whether any schemes have been received so far; and
- (c) whether steps have been taken to implement them?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) Yes, Sir.

- (b) Yes. Four research schemes have been sanctioned. Report on one of them is being examined. Other schemes are in progress.
 - (c) does not arise.

ELECTRIFICATION OF DISTRICT RAE
BARELI

*1558. Shri B. N. Kureel: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of India have given a loan to the Uttar

Pradesh State for electrification in the District Rae Bareli:

- (b) if so, when this grant was given; and
- (c) whether electrification work has started there?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) Financial assistance in the form of loan and not grant as stated in part (b) of the question has been given to the Govt. of Uttar Pradesh. This information was furnished in reply to the hon. Member's unstarred question No. 306 on 16th March, 1955.

(b) and (c). A statement is laid on the Table of the House. [See Appendix IX, annexure No. 5].

USE OF COAL AREA

*1564. Shri T. B. Vittal Rao: Will the Minister of Production be pleased to state:

- (a) whether the Railway quarters at Korba have been constructed over a coal bearing area;
- (b) whether a map of the coal bearing areas was supplied to the Railways before the construction;
- (c) if so, how it was constructed;
- (d) the estimated coal deposit that will have to be left without working on account of this?

The Deputy Minister of Production (Shri Satish Chandra): (a) to (d). Full information has been called for and will be laid on the Table of the House in due course. It may however be stated that no Railway quarters have been constructed so far at Korba.

IMPORT OF TRACTORS

*1567. Shrimati Ila Palchaudhury : Shri H. G. Vaishnav :

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the question of amending the regulations